

STATEMENT-II

The present system for appointing Maruti dealerships is as follows:-

- 1) Invitation of application on pre-scribed forms, for cities where dealers are required, from aspiring parties through release of public advertisements.
- 2) Scrutiny and evaluation of all valid applications on the following criteria:-
 - (i) Availability of infrastructure/ land for setting up showroom and workshop.
 - (ii) Locational advantage of the above facilities.
 - (iii) Experience of the applicants in business (preferably in the automobile industry).
 - (iv) Educational/Professional qualifications of the applicants.
 - (v) Financial soundness of the applicants.
- 3) Preparation of a shortlist of candidates, after an interview, of all those having the basic requirements for the job.
- 4) Obtaining sealed bids from the shortlisted candidates, indicating the amount they are willing to deposit with Maruti for being awarded the dealership.
- 5) Award of the dealership to the highest bidder.

Assistance to Consumer Co-operatives by NCDC

2486. SHRI BALRAJ PASSI:
SHRI N K. BALIYAN:
SHRI CHETAN P.S.
CHAUHAN:

Will the PRIME MINISTER be pleased to state:

(a) the amount of margin money assistance provided to consumer co-operatives in each of the States, separately by the NCDC during 1991-92; and

(b) the targets fixed for the Eighth Five Year Plan in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) NCDC operates two schemes viz.

(i) Corporation Sponsored Scheme &

(ii) Centrally sponsored scheme of margin money assistance for distribution of consumer goods in rural areas which is being funded by M/O Civil Supplies, CA & PD on re-imbursement basis—under the centrally sponsored scheme of margin assistance to village level societies NCDC has provided during 1991-92 up to 3 3.92 a sum of Rs. 100.10 lakhs whereas under the corporation sponsored scheme of margin money assistance to lead societies NCDC has provided Rs. 157.28 lakhs during the same period. The State wise details of the assistance provided by NCDC are shown in statement.

(b) NCDC for the Eighth Five Year Plan period had proposed an amount of Rs. 12 crores under the Corporation Sponsored Scheme and Rs. 20 crores under centrally sponsored scheme of margin money assistance. The centrally sponsored scheme is

being implemented by NCDC out of the fund provided by this Ministry on reimbursement basis. But no outlay for the Eighth Five Year Plan Period has yet been fixed for providing assistance under the centrally sponsored

scheme of margin money assistance to village level societies for distribution of consumer articles in rural areas as the scheme is proposed to be transferred to State Govts from 1.4.1992.

STATEMENT

Margin money assistance provided to cooperatives under Centrally Sponsored/Corporation Sponsored/Students Consumer Stores for distribution of consumer articles in rural areas during 1991-92. Position as on 4.3.92.

(RS. in Lakhs)

S.No.	Name of the State	Centrally Sponsored Scheme (Village Socs.) Scheme (Lead Socs)	Corporation Spon.	Students Cons. Store	Grand Total (3+4+5)
1	2	3	4	5	6
1.	Andhra Pradesh	22.70	-	0.30	23.00
2	Himachal Pradesh	3.40	7.00	-	10.40
3.	Karnataka	6.20	22.08	0.15	28.43
4.	Kerala	3.40	1.50	3.00	7.90
5.	Maharashtra	1.10	3.90	1.40	6.40
6.	Madhya Pradesh	1.65	23.00	-	24.65
7	Nagaland	0.80	2.00	-	2.80
8	Orissa	-	27.30	-	27.30

PCMS/Wholesale Stores/
Branches of State Coop
Cons. Fedns.

(RS. in Lakhs)					
S.No.	Name of the State	Centrally Sponsored Scheme (Village Soccs) Scheme (Lead soccs)	Corporation Spon.	Students Cons. Store	Grand Total (3+4+5)
1	2	3	4	5	6
9.	Punjab	3.15	4.40	-	7.55
10.	Rajasthan	12.70	7.00	-	19.70
11.	Tamil Nadu	18.15	-	0.10	18.25
12.	Uttar Pradesh	26.85	59.10	-	85.95
	Total	100.10	157.28	4.95	262.33

PCMS/Wholesale Stores/
Branches of State Coop.
Cons. Fedns.